

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

CA-300(PB)/2017

IN THE MATTER OF:
Vikram Bakshi & Ors.
v.

.....Petitioners

Mc Donald's India Pvt. Ltd. & Ors.
SECTION : UNDER SECTION 397-398

.....Respondents

Order delivered on 24.04.2018

Coram:
CHIEF JUSTICE M.M. KUMAR
Hon'ble President

S.K. MOHAPATRA
Hon'ble Member (T)

PRESENTS

For the Petitioner(s):

Mr. Tejas Karia, Mr. Gauhar Mirza, Mr. Mohit Oommen and Mr. Aishwarya Vikram, Advocates
Mr. Iqbal M. Chagla, Senior Advocate with Mr. Amit Dhingra and Ms. Naira Jejeebhoy, Advocates for R-1

For the Respondent(s):

Mr. Sudipto Sarkar, Senior Advocate with Mr. Sumit Chopra and Mr. Suryaveer Berry, Advocates for R-3

Mr. Rajiv Nayar, Senior Advocate with Mr. Rohan Jaitley, Ms. Manjira Das Gupta & Mr. Shivam Kumar Raheja, Advocates for R-2

Mr. Aman Bahri and Mr. Rohit Mahajan, Advocates for R-6 & 8

ORDER

Learned Senior Counsel Mr. Iqbal M. Chagla & Mr. Sudipto Sarkar for Respondent No. 1 & 3 respectively & Mr. Bahri, learned counsel for Respondent Nos. 6 & 8 have concluded their arguments.

However, Mr. Rajiv Nayar, learned Senior Counsel for Respondent No. 2 requests for some time to address arguments as he is in difficulty after lunch.

List for arguments on 09.05.2018.

-SD-

(M.M.KUMAR)
PRESIDENT

-SD-

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)